LISTED ON:20.04.2026

COURT NO:14

ITEM NO:48.1

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (C) No. 8412-8413 OF 2023
WITH
PRAYER FOR INTERIM RELIEF
WITH
INTERLOCUTORY APPLICATION NO. 282108/2024
(APPLICATION FOR INTERVENTION)

ICICI LOMBARD GENERAL INSURANCE CO.LTD
.. **PETITIONER**

-VERSUS-

AYITI NAVANEETHA & ORS **....RESPONDENTS**

OFFICE REPORT

The matter above-mentioned alongwith connected matters was listed before Hon'ble Court on 19.03.2026, when the Hon'ble Court was pleased to pass the following order:-

> **"1. The written arguments or synopsis or additional synopsis on behalf of the parties appearing in these matters including intervenors and impleading applicants, if any, shall be filed on or before 12.04.2026.**
>
> **2. Re-list on 20.04.2026.."**

It is submitted that Mr Siddharth, Counsel for respondent no.6 has on 13.04.2026 filed written submission which is barred by time by 1 day. Copy of the same is circulated for kind perusal of the Hon'ble Court.

Service is complete .

The matters alongwith application above mentioned are listed before the Hon'ble Court with this office report.

Dated this, the 17th day of April, 2026.

DEPUTY REGISTRAR

Copy to:-

1. Mr. Gautam Jha, Advocate
2. Mr G.S. Makker, Advocate

3. Mr Siddharth,Advocate

DEPUTY REGISTRAR